

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**M.A. No. 45/2025**

**In**

**ORIGINAL APPLICATION NO. 704 OF 2024**

**IN THE MATTER OF:**

**Shyamlal** .....PETITIONER

**VERSUS**

**State of U.P. & Ors.** .....RESPONDENT

**MEMO OF PARTIES (As Per ORDER DATED 16.04.2025)**

**Shyamlal** .....PETITIONER

**VERSUS**

1. State of Uttar Pradesh  
Through District Magistrate, Ghaziabad  
DM Compound, Sector 14, Sector 10, Raj Nagar,  
Ghaziabad, Uttar Pradesh 201002  
E-mail: [dmgha@nic.in](mailto:dmgha@nic.in) **Respondent No.1**
2. Nagar Palika Parishad, Modinagar, Ghaziabad  
Through Executive Officer  
Hapur Road, Modinagar, Bisokhar, Uttar Pradesh 201204  
E-mail: [nppmodinagar@gmail.com](mailto:nppmodinagar@gmail.com) **Respondent No.2**
3. Uttar Pradesh Pollution Control Board (UPPCB)  
Through its Member Secretary  
Building No.TC-12 V, VibhutiKhand,  
Gomti Nagar, Lucknow U.P.  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) **Respondent No.3**
4. M/s Surya Engineering Company  
D-17, Guru Nanakpura, Modinagar, Ghaziabad **Respondent No.4**